Friday, 23rd January, 1885

# COUNCIL OF THE GOVERNOR GENERAL OF INDIA

**VOL. 24** 

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BOOK NO. 1

1885

P. L.

#### ABSTRACT OF THE PROCEEDINGS

## THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

## LAWS AND REGULATIONS,

1885.

### WITH INDEX.

VOLUME XXIV.



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1986.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 23rd January, 1885.

#### PRESENT:

His Excellency the Viceroy and Governor General of India, K.P., G.C.B., G.C.M.G., P.C., G.M.S.I., G.M.I.E., presiding.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, c.s.I., c.I.E.

Lieutenar.t-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, c.s.i., c.i.e.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble J. W Quinton.

The Hon'ble T. M. Gibbon, C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.S.I., C.I.E.

The Hon'ble H. J. Reynolds.

The Hon'ble Rao Saheb Vishvanath Narayan Mandlik, c.s.t.

The Hon'ble Peári Mohan Mukerji.

NEGOTIABLE INSTRUMENTS ACT, 1881, AMENDMENT BILL.

The Hon'ble Mr. Ilbert presented the Report of the Select Committee on the Bill to amend the Negotiable Instruments Act, 1881.

TRANSFER OF PROPERTY ACT, 1882, AMENDMENT BILL.

The Hon'ble Mr. Ilbert also presented the Report of the Select Committee on the Bill to amend the Transfer of Property Act, 1882.

The Council adjourned to Friday, the 30th January, 1885.

## R. J. CROSTHWAITE,

Officiating Secretary to the Govt. of India, Legislative Department

FORT WILLIAM;
The 23rd January, 1885.